

Parliament Session Wrap

Budget Session: January 31, 2022 to April 7, 2022

Government Bills passed by Parliament during the Budget session

Short Title	Key Objectives
The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	Amends disciplinary mechanism for chartered accountants, cost accountants, and company secretaries.
* The Criminal Procedure (Identification) Bill, 2022	Replaces the Identification of Prisoners Act, 1920. Expands the type of identification data that may be collected, and persons whose data may be collected. It authorises the National Crime Records Bureau to collect, store, and preserve these details.
* The Delhi Municipal Corporation (Amendment) Bill, 2022	Merges the three municipal corporations under the Delhi Municipal Corporation Act, 1957 into one Corporation. Reduces the total seats in the Corporation from 272 to 250.
* The Constitution (Scheduled Tribes) Orders (Amendment) Bill, 2022	Includes the Darlong community as a sub-tribe of the Kuki tribe in the list of Scheduled Tribes in Tripura.
* The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022	Amends the list of Scheduled Castes and Tribes in Jharkhand.
* The Appropriation Bill, 2022	Authorises expenditure from the Consolidated Fund of India for the financial year 2022-23.
* The Appropriation (No.2) Bill, 2022	Authorises additional expenditure from the Consolidated Fund of India for the financial year 2018-19.
* The Appropriation (No.3) Bill, 2022	Authorises additional expenditure from the Consolidated Fund of India for the financial year 2021-22.
* The Finance Bill, 2022	Amends income taxes and indirect taxes for the financial year 2022-23. Also imposes taxes on crypto asset transactions.
* The Jammu and Kashmir Appropriation (No.2) Bill, 2022	Authorises expenditure from the Consolidated Fund of UT of Jammu and Kashmir for the financial year 2022-23.
* The Jammu and Kashmir Appropriation Bill, 2022	Authorises additional expenditure from the Consolidated Fund of the UT of Jammu and Kashmir for the financial year 2021-22.

* These Bills were introduced during Budget Session 2022.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by one House and pending in the other House

LOK SABHA		
Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022	5 Apr 2022	Passed on 6 Apr 2022
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022	28 Mar 2022	Passed on 1 Apr 2022
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed on 31 Jul 2019

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills pending in both Houses

LOK SABHA		
Short Title	Introduced on	Status
The Indian Antarctic Bill, 2022	1 Apr 2022	Not referred to Standing Committee
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021

Payoja Ahluwalia **April 7, 2022**
 payoja@prsindia.org

LOK SABHA		
Short Title	Introduced on	Status
The Wild Life (Protection) Amendment Bill, 2021	17 Dec 2021	Referred to Standing Committee on 25 Dec 2021
The National Anti-Doping Bill, 2021	17 Dec 2021	Standing Committee Report on 23 Mar 2022
The Biological Diversity (Amendment) Bill, 2021	16 Dec 2021	Referred to Joint Committee on 20 Dec 2021
The DNA Technology (Use and Application) Regulation Bill, 2019	8 Jul 2019	Standing Committee Report on 3 Feb 2021
The Anti-Maritime Piracy Bill, 2019	9 Dec 2019	Standing Committee Report on 11 Feb 2021
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
The Personal Data Protection Bill, 2019	11 Dec 2019	Joint Committee Report on 16 Dec 2021
RAJYA SABHA		
Short Title	Introduced on	Status
The Mediation Bill, 2021	20 Dec 2021	Referred to Standing Committee on 20 Dec 2021
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Cinematograph (Amendment) Bill, 2019	12 Feb 2019	Standing Committee Report on 16 Mar 2020
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	33
Bills introduced during the session	13
Bills passed during the session	11
Bills withdrawn during the session	0
Bills pending at the end of the session	35

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